# CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH

## CONTEMPT PETITION No. 44 of 2001

## in O.A. 193 of 2000

# Dated this the 21st day of September, 2001

Coram: Hon'ble Mr. Justice Birendra Dikshit - Vice Chairman Hon'ble Mr. B.N.Bahadur - Member (A)

R.G.Aswar,
Post Kuruli,
Taluka Khed,
District Pune
(By Advocate Shri S.P. Saxena) - Applicant

# **VERSUS**

- 1. Brig.R.S.Sahota, Commandant & M.D., 512 Army Base Workshop, Kirkee Pune 411 003.
- Col.S.C.Mukerjee,
   GeneralManager(P&A),
   Army Base Workshop,
   Kirkee, Pune 411003.
   (By Shri R.K.Shetty)

  Respondents

#### ORAL ORDER

#### Per: Hon'ble Mr. Justice Birendra Dikshit - Vice Chairman-

This Contempt Petition has been filed on the ground of wilful disobedience of the order passed on 26.2.2000 in O.A.193 of 2000; (Ravindra Genu Aswar Vs. Union of India and another). While passing the order this Court directed that "order passed be implemented as early as possible but in no case later than four weeks from the date of receipt of a copy of the order. The copy of the order was served on the respondents on 15.3.2001. As the order was not complied with, the Contempt Petition has been filed.

2.2 And affidavit has been filed today, sworn by Brig. R.S.Sahota, respondent-contemner no.1. The explanation for delay is that the matter related to appointment of applicant and as it involved verification by Police, the Police Report was wanting

B. orinir.

The second of th

till 10.9.2001. The deponent on affidavit has also stated that the applicant has undergone medical examination and was found fit on 18.9.2001. It is further stated that he has been appointed on 19.9.2001. We are satisfied that there is no wilful disobedience of the order by respondent-contemner and whatever delay, has occurred, it is due to want of Police Verification:

3. In above circumstances, the Contempt Petition is dismissed. Notices are discharged:

Bahadue

(B.N.Bahadur)
Member(A)

B. view

(Birendra Dikshit) Vice Chairman

mb

order/sent despatched to Apply aspondent (s)